

17

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 348/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018**

Name of the Company: Sunil Kumar Jain & Ors
V/s.
ABG shipyard Ltd.& Ors.

Section of the Companies Act: Section 60 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAURAMI SHETH ADV. APPLICANTS 

2. Abhishek Mukherjee }
Parth Shah i/b }
Sahil Shah } ADV. 7-16, ICSEI 

3. Ronith Joy RP 
Ankit Kothari RP 

ORDER

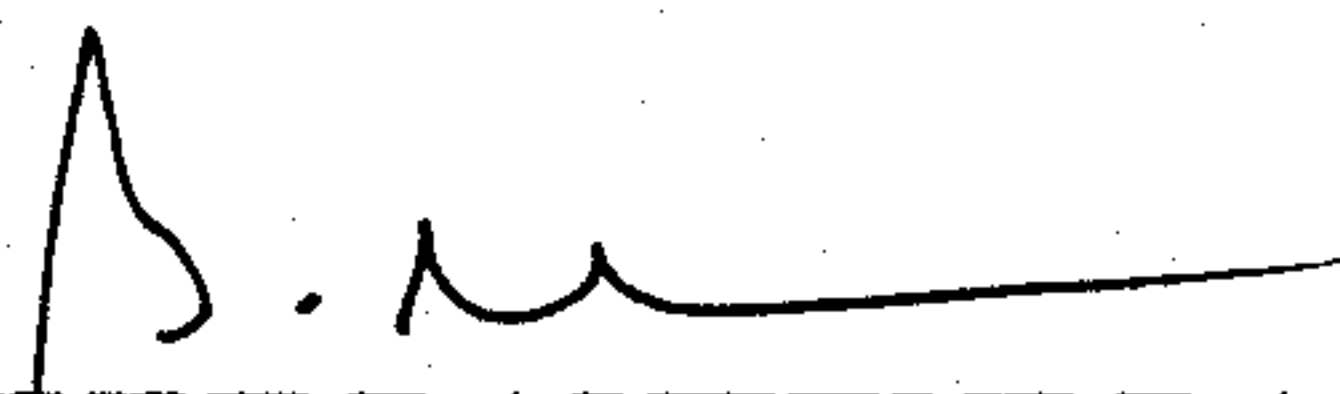
Learned Advocate Ms. Paurami Sheth present for Applicants. Learned Advocate Mr. Ronith Joy i/b Nanavati & Co. present for Respondent No.2. Learned Advocate Mr. Parth Shah with Learned Advocate Mr. Abhishek Mukherjee present for Respondent No.16 in IA 348/2017.

Applicant requested time to file reply.

List the matter on 05.03.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 22nd day of February, 2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**